

ORISSA HIGH COURT

FILING REPORT AS ON :08/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/764/2025	TUKUNA SWAIN VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	NUAGAON /55 /2024 () //	
2	D-BLAPL/770/2025	RABI @ RABINDRA JENA VS STATE OF ODISHA	RAKESH BEHERA VS	MANGALPUR /382 /2024 () //	
3	D-BLAPL/771/2025	BIJAYA SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	DHENKANAL SADAR /777 /2024 () //	
4	D-BLAPL/776/2025	RAHUL PRADHAN @ PADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	MELCHHAMUNDA /206 /2024 () //	
5	D-BLAPL/778/2025	DAMBRU NAYAK VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 () //	
6	D-BLAPL/780/2025	RIZWAN @ NIJAMUDDIN KHAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NISCHINTAKOILI /243 /2024 () //	
7	D-BLAPL/786/2025	SUBHA RANJAN LENKA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /615 /2024 () //	
8	D-BLAPL/787/2025	KRUMA HIMIRIKA @ HIMIRIKA KURUMA VS STATE OF ODISHA	SONITA BISWAL VS	BANDHUGOAN /108 /2023 () //	
9	D-BLAPL/789/2025	BHUJABAL PAHARIA VS STATE OF ODISHA	MINA KUMARI DAS VS	JAIPATNA /118 /2023 () //	
10	D-BLAPL/790/2025	DASARATHI @ DASHARATHA BHAINA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
11	D-BLAPL/792/2025	SAUMITRI PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /381 /2024 () //	

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12	D-BLAPL/803/2025	SONALI @ AKASH BINDHANI VS STATE OF ODISHA	ACHYTA PRIYADARSAN MISHRA VS	NILGIRI /356 /2024 () //	
13	D-BLAPL/808/2025	KISHMAT TANDI VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /308 /2024 () //	
14	D-BLAPL/815/2025	IPSITA BEHURA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRAK TOWN /464 /2023 () //	
15	D-BLAPL/817/2025	SOUMYA RANJAN SAHOO @ CHANDAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BADAMBADI /353 /2024 () //	
16	D-BLAPL/820/2025	SUDHIR KHATUA VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	BOUDH /146 /2023 () //	AOR20230001126C202500001
17	D-BLAPL/823/2025	MAHENDRA BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KODALA /101 /2014 () //	AOR20220001558C202500005
18	D-BLAPL/824/2025	SIPU @ BASUDEV SAMAL @ BASODABA SAMAL VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /328 /2022 () //	
19	D-BLAPL/825/2025	UDAYA NAIK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	/ /0 () //	
20	D-BLAPL/827/2025	BISHNU @ BHISMA KHARA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /72 /2023 () //	
21	D-BLAPL/829/2025	JAGATRAJ RUNGUDA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /181 /2024 () //	
22	D-BLAPL/830/2025	PRADIPTA MUDULI VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOUDH /422 /2024 () //	
23	D-BLAPL/834/2025	ANIRBAN PATTNAIK	SUMIT SEKHAR PATTNAIK	EOW,BHUBANESWAR /9 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/838/2025	SORAJ CHANDA @ SIPUN @ SAROJ	AKASH BHUYAN	KHUNTA /332 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/842/2025	LAXMIDHAR BEHERA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/843/2025	BIRENDRA BEHERA	JANMEJAYA KATIKIA	KANPUR /37 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/844/2025	PRATYUSH KANT DASH	MANORANJAN PADHY	JEYPORE TOWN /236 /2023	AOD20220003086C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/849/2025	BHALU SAMAL @ BHALU SAMAL LAGEN @ LAGEN SAMAL	JYOTIRMAYA SAHOO	BADABAZAR /434 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/852/2025	MIR TAHIP @ MIR TUSIF @ MIR TASIF ALI	CHEERA RANJAN SATAPATHY	NEMALO /200 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/853/2025	KAMALAKANTA SING @ SINGH	DHARMENDRA SETHY	BERHAMPUR /136 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/855/2025	PRAFULLA MALLIK @ DANGUA	CHEERA RANJAN SATAPATHY	NISCHINTAKOILI /303 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/865/2025	SRIKANTA JENA	BHARAT BHUSAN ROURAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/866/2025	DUSHASAN DAS	BHARAT BHUSAN ROURAY	KANIHA /416 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/867/2025	PRADUMAN KUMAR	ANSUMAN BHUYAN	BHARATPUR PS /717 /2024	
		VS	VS	()	

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35	D-BLAPL/868/2025	STATE OF ODISHA SWAGAT BARDHAN VS	RAKESH KUMAR DAS VS	// R.UDAYAGIRI /78 /2024 ()	
36	D-BLAPL/869/2025	STATE OF ODISHA RAMA MURMU VS	KULDEEP MOHANTY VS	// SIMULIA /143 /2022 ()	AOD20240000012C202500003
37	D-BLAPL/870/2025	STATE OF ODISHA JAGANATH POLAI @ JAGA POLAI VS	GOURAV MOHANTY VS	// ASKA /260 /2012 ()	
38	D-BLAPL/875/2025	STATE OF ODISHA RINKU VS	KOUSIK ANANDA GURU VS	// / 0 ()	
39	D-BLAPL/876/2025	STATE OF ODISHA AJAYA DIGAL VS	RASHMI RANJAN MISHRA VS	// BHANJANAGAR /1212 /2024 ()	
40	D-BLAPL/877/2025	STATE OF ODISHA MAHENDRA BEHERA VS	RAJENDRA NARAYAN ROUT VS	// KODALA /99 /2014 ()	AOR20220001558C202500006
41	D-BLAPL/878/2025	STATE OF ODISHA DAYASAGAR BANCHHOR @ BHOKLO VS	SACHIDANANDA PADHEE VS	// BHATILI /213 /2022 ()	AOD20220004505C202500004
42	D-BLAPL/879/2025	STATE OF ODISHA KANTA BHUMIJ VS	DEBASIS MISHRA VS	// LAHUNIPADA /220 /2024 ()	AOR20230001300C202500002
43	D-BLAPL/881/2025	STATE OF ODISHA SUSIL BANCHHOR VS	SAILABALA JENA VS	// BARGARH /533 /2024 ()	
44	D-BLAPL/883/2025	STATE OF ODISHA SWAGAT BARDHAN VS	RAKESH KUMAR DAS VS	// R.UDAYAGIRI /93 /2024 ()	
45	D-BLAPL/884/2025	STATE OF ODISHA ISAK MOHAMMAD @ MD. APSAR VS STATE OF ODISHA	RONALISHA PRADHAN VS	// KUMBHARAPARA /388 /2024 () //	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMAPL/990/2025	PRANAB KISHORE SINGH SAMANTA	ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-CMAPL/1001/2025	BHUBANESWAR BHOI	ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
60	D-CMAPL/1117/2025	S.PARVATI PATRO	AMITAV TRIPATHY	//	
		VS	VS	0	
		S.SARAT CHANDRA PATRO		//	
61	D-CMP/965/2025	JAMUNA BHOI	MANAS PATI	//	AOR20220001535C202500006
		VS	VS	0	
		NURABATI PATRA		//	
62	D-CMP/974/2025	KANDURI BHUJABAL	SWARUP RANJAN SINGHSAMANT	//	
		VS	VS	0	
		SARMISTHA RAY		//	
63	D-CMP/1087/2025	SHREE BALUNKESWAR DEV BIJE	LALITENDU MISHRA	//	AOR20220001610C202500002
		VS	VS	0	
		SANKARSANA MOHAPATRA		//	
64	D-CMP/1096/2025	SATYABHAMA NAYAK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		PURNA CHANDRA JENA@NAYAK		//	
65	D-CMP/1105/2025	MANJULATA MOHANTY@MANJULA MOHANTY	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		ANUSAYA MOHANTY		//	
66	D-CMP/1113/2025	KANAK MAHAPATRA	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		ARTABANDHU MAHAPATRA		//	
67	D-CMP/1125/2025	SRIDHAR BEHERA	ALOK KUMAR MOHANTY	//	
		VS	VS	0	
		DAYANIDHI DAS		//	
68	D-CMP/1126/2025	GOURI SAMAL	KALPATARU MISHRA	//	
		VS	VS	0	

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69	D-CMP/1132/2025	MANOJ KUMAR BEHERA MALLILATA BHOI VS	CHAKRADHAR SINGH VS	// // ()	AOD20240000519C202500002
70	D-CONTC/961/2025	KIRTAN KUMAR MISHRA PRADOSH KUMAR CHAMPATIRAY VS	ADV. VS	// // ()	
71	D-CONTC/969/2025	ARABINDA KUMAR PADHEE,IAS RAKESH KUMAR BEHERA VS	ADV. VS	// // ()	
72	D-CONTC/970/2025	PRIYAPADA NAIK,DISTRICT WELFARE OFFICER,MAYURBHANJ SUSANTA KUMAR DAS VS	ADV. VS	// // ()	
73	D-CONTC/979/2025	RAJESH PRAVAKAR PATIL,IAS BIJAYA KUMAR NAG VS	ADV. VS	// // ()	
74	D-CONTC/984/2025	SALINI PANDIT,IAS KHIROD CHANDRA KAR VS	ADV. VS	// // ()	
75	D-CONTC/996/2025	ABHIMANYU DAS,EXECUTIVE ENGINEER,RWSANDS DIVISION,CUTTACK GOPAL CHARAN PATRA VS	DEVI PRASAD DASH VS	// // ()	
76	D-CONTC/1004/2025	KALI PRASANNA MOHAPATRA,IAS SASHIBHUSAN RATH VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500001
77	D-CONTC/1019/2025	MS. ASWATHY S, PRINCIPAL SECRETARY, H AND F.W DEPTT. KESHAB CHANDRA SWAIN VS	ADV VS	// // ()	AOD20240000733C202500001
78	D-CONTC/1106/2025	ER. SUBASH CHANDRA SETH, SUPERINTENDENT ENGINEER, LEFT CANAL DIVISION NO III,/AJJPUR ANADI CHARAN SWAIN VS	ADV. VS	// // ()	
79	D-CONTC/1109/2025	SHALINI PANDIT, IAS LALIT MOHAN RATH VS	AMIT PRASAD BOSE VS	// // ()	
		ARVIND AGRAWAL, IAS		//	

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80	D-CONTC/1110/2025	PRANA KRUSHNA NAYAK VS SHALINI PANDIT, IAS	ADV. VS	// ()	
81	D-CONTC/1114/2025	JITENDRA BEHERA VS S.ASWATHY, IAS	AMITAV TRIPATHY VS	// ()	
82	D-CONTC/1130/2025	JAGABANDHU DEO VS SAROJ KUMAR SETHI, CHIEF GENERAL MANAGER, IDCO, IDCO TOWER, BBSR, KHURDA	ADV. VS	// ()	
83	D-CRLA/796/2025	PAPU @ PARESH BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /470 /2024 ()	
84	D-CRLA/807/2025	DURGA CHARAN PANDA VS STATE OF ODISHA (EOW)	SURYASNATA MOHAPATRA VS	CYBER CRIME AND E.O, BALASORE /26 /2018 ()	
85	D-CRLA/816/2025	X (INFORMANT) VS STATE OF ODISHA	ASHOK DAS VS	JAJPUR TOWN /179 /2016 ()	
86	D-CRLA/847/2025	RAKESH KUMAR MOHAPATRA @ CHINTU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /378 /2023 ()	
87	D-CRLA/874/2025	JAGA @ MANAS DALAI VS STATE OF ODISHA	KISHORE CHANDRA KAR VS	KALINGA NAGAR /158 /2016 ()	AOR20220001040C202500001
88	D-CRLA/913/2025	JITU@JITENDRA KUMAR BEHERA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	DHENKANAL TOWN /966 /2023 ()	
89	D-CRLMA/775/2025	PUSPALATA SAHOO VS KRUPA @ KRUPASINDHU SAHOO	SIBA SANKAR SAMANTARAY VS	BASUDEVPUR /670 /2024 ()	
90	D-CRLMC/766/2025 CRLMC/110/2025	CHINMAYA KUMAR SAHU @ CHINMAY KUMAR SAHU VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	ANGUL SADAR PS /709 /2021 S.D.J.M. CIVIL JUDGE (JD), ANGUL (Anugul) GR/0001579/2021	
91	D-CRLMC/772/2025	MOHAMMAD NAUSAD @ MD NAUSAD	SK. ZAFARULLA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/783/2025	KARUN KAURA	SAMARENDRA KUMAR MOHANTY	PAHALA /262 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/793/2025	RABINDRA KUMAR MOHANTY	CHITTA RANJAN SWAIN	MAHILA P.S. BUXIBAZAR /95 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/800/2025	PRAVEEN REEHL	TIRTH KUMAR SAHU	LATHIKATA /44 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/802/2025	ABHINAV SINGH	SATYA RANJAN PATI	INFOCITY PS /390 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/809/2025	DHANANJAY MOHANTY	BHABANI SHANKAR DASPARIDA	RASGOBINDPUR /208 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/818/2025	CHANDRAKANTA DASH @ DAS	ANANTA NARAYAN PATTANAYAK	MADHUPATNA /351 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/828/2025	TUNU SARAF	SURYA NARAYAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/840/2025	DAMODAR NAYAK	SUBHRANSU BHUSAN MOHANTY	/ /0	
		VS	VS	()	
		SNEHASIS PANDA		//	
100	D-CRLMC/848/2025	UMESH MALLIK	AMIT PRASAD BOSE	BELPARA /35 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/871/2025	OKIL SWAIN	PRADIP KUMAR DHAL	LALBAG /159 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/887/2025	RAVIN JHUNJHUNWALA	TIRTH KUMAR SAHU	LATHIKATA /57 /1999	
		VS	VS	()	

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103	D-CRLMC/894/2025	STATE OF ODISHA SABYASACHI PANDA @ SARAT @ SUNIL VS	SUJATA JENA VS	// K.SINGHPUR /78 /2010 ()	
104	D-CRLMP/785/2025	STATE OF ODISHA MAMINA BEHERA VS	AKSHAYA KUMAR SUBUDHI VS	// AIR FIELD P.S. /210 /2024 ()	
105	D-CRLMP/857/2025	STATE OF ODISHA JYOTSHNA MOHAPATRA VS	RAKESH KUMAR ROUSTRAY VS	// / 0 ()	
106	D-CRLMP/860/2025	STATE OF ODISHA UPENDRA KUMAR JENA VS	SHRADHASHREE ROUSTRAY VS	// / 0 ()	
107	D-CRLMP/862/2025	STATE OF ODISHA BIKRAM MOHAPATRA VS	RAKESH KUMAR ROUSTRAY VS	// / 0 ()	
108	D-CRLMP/882/2025	STATE OF ODISHA SAHEJADI QUADRI VS	DIPTI RANJAN BHOKTA VS	// / 0 ()	
109	D-CRLREV/832/2025	STATE OF ODISHA SATYABRATA SAHOO VS	PRIYABRATA TRIPATHY VS	// BHARATPUR PS /719 /2024 ()	
110	D-CRLREV/845/2025	STATE OF ODISHA PABITRA KUMAR PRADHAN VS	JANMEJAYA KATIKIA VS	// JAGATPUR /347 /2018 ()	
111	D-CRLREV/872/2025	STATE OF ODISHA CHANDAN GOUDA VS	SANJIB KUMAR BHANJADEO VS	// SHERAGADA /545 /2023 ()	
112	D-CRLREV/898/2025	STATE OF ODISHA BARESH PRATAP BISWAL VS	P.C.KAR VS	// BOLANGIR SADAR /202 /2012 ()	
113	D-FAO/945/2025	STATE OF ODISHA SHIMA NAYAK VS UNION OF INDIA	SATYABAN SAHOO VS	// / () //	

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114	D-FAO/947/2025	SANTOSH PATUARASINGH@SANTOSH PATUARSINGH VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
115	D-FAO/951/2025	DHRUBA CHARAN PAHANTASINGH VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
116	D-FAO/955/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD., ANUGUINAYAN BEHARI DAS VS MINU MAHAKUL	VS VS	// 0 //	
117	D-FAO/973/2025	SUGYANI PRADHAN VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //	
118	D-FAO/1046/2025	D.M., ORIENTAL INSURANCE CO. LTD., CUTTACK VS PADIA NAIK	PRAMOD KUMAR TRIPATHY VS	// 0 //	
119	D-MACA/971/2025	SNEHALATA BEHERA VS MAYUR TRANSPORT CORPORATION, CUTTACK	BISHNU BRATA SINGH VS	// 0 //	
120	D-MACA/981/2025	PUTA PADHAN VS SURESH KUMAR GADATIYA	JAGABANDHU SAHU VS	// 0 //	
121	D-MACA/983/2025	MANAGER, NATIONAL INSURANCE CO. LTD.,GANJAM VS GOURI @ GOUDUNI DAS	ANASANTA KUMAR MAHALI VS	// 0 //	
122	D-MACA/989/2025	KIA BHOI VS GUDICI VENKA RAO	KAPILA CHARAN NAYAK VS	// 0 //	
123	D-MACA/1013/2025	NATIONAL INSURANCE CO. LTD.,CUTTACK VS JHILI GOCHHAYAT @ NAIK	NIBEDITA MOHANTY VS	// 0 //	
124	D-MACA/1079/2025	RASMITA BISHI VS ASHVANI KUMAR MARKANDE	BISWAJIT MOHANTY VS	// 0 //	
125	D-MACA/1101/2025	D.M., NATIONAL INSURANCE CO. LTD., SAMBALPUR	SUBRAT SATPATHY	//	

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		VS	VS	0	
		BASUMATI SAMAL		//	
126	D-MACA/1103/2025	D.M., NATIONAL INSURANCE CO .LTD.,SAMBALPURSUBRAT SATPATHY		//	
		VS	VS	0	
		KUMARI LUHURA		//	
127	D-MATA/1085/2025	RAJIBLOCHAN PATRO	RAMESH CHANDRA PRADHAN	//	AOR20220001914C202500003
		VS	VS	0	
		PRAKASINI PALEI		//	
128	D-MATA/1099/2025	GITANJALI DAS	ABINASH ROUSTRAY	//	
		VS	VS	0	
		DEEPAK KUMAR BEHERA		//	
129	D-MATA/1115/2025	CHAKRAPANI MAHARANA	DEBASISH PATNAIK	//	
		VS	VS	0	
		PRABHASINI MAHARANA		//	
130	D-RVWPET/956/2025	UDAYANATH MOHARANA	ADV	//	AOD20240000519C202500001
		VS	VS	0	
		PUNJAB AND SIND BANK,BHADRAK		//	
131	D-RVWPET/1035/2025	BICHITRA KU.JENA	ADV.	//	
		VS	VS	0	
		UNION OF INDIA		//	
132	D-RVWPET/1080/2025	KAMALAKANTA GHOSH	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-RVWPET/1122/2025	KUMUDINI BEHERA	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WA/944/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//	LOD20240000172C202500014
		VS	VS	0	
		PRAKASH BEHERA		//	
135	D-WA/946/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	//	LOD20240000200C202500012
		VS	VS	0	
		MIR SAMIRUDDIN		//	
136	D-WA/954/2025	COLLECTOR, MAYURBHANJ	DEBASIS NAYAK,A.G.A	//	LOD20240000194C202500017
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WA/992/2025	RAKESH KUMAR BEHERA STATE OF ODISHA VS	SIDHARTH PRASAD DAS, A.S.C. VS	// // ()	LOD20240000194C202500018
138	D-WA/1005/2025	PUSPANJALI ROUT STATE OF ODISHA VS	JAYANTA KUMAR BAL,A.G.A VS	// // ()	LOD20240000194C202500019
139	D-WA/1008/2025	LOKAJANANI SAHANY STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000172C202500015
140	D-WA/1009/2025	SUBARNA KISAN STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202500013
141	D-WA/1010/2025	KUPPILI RAJU STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000172C202500016
142	D-WA/1012/2025	SATYA NARAYAN SAHOO STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202500014
143	D-WA/1022/2025	CHETAN SAHOO UNION OF INDIA VS	BISWAJIT MAHARANA(C.G.C.) VS	// // ()	
144	D-WA/1031/2025	AJIT KUMAR KHUNTIA PRAFULLA KUMAR BEHERA VS	PRASANTA KUMAR MISHRA VS	// // ()	
145	D-WA/1057/2025	STATE OF ODISHA STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202500015
146	D-WA/1082/2025	NILAMANI NAIK STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202500016
147	D-WA/1088/2025	KRUSHNA CHANDRA PRADHAN STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202500020
		ALOK KUMAR PANDA		//	

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148	D-WA/1089/2025	STATE OF ODISHA VS AKASH KUMAR SAHOO	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000172C202500017
149	D-WA/1090/2025	STATE OF ODISHA VS SUSIL KUMAR SAHOO	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202500017
150	D-WA/1091/2025	STATE OF ODISHA VS DURGA PRASAD NAIK	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202500018
151	D-WA/1142/2025	STATE OF ODISHA VS SUDHIR RANJAN SAHU	PRABIR KUMAR ROY, A.G.A. VS	// 0 //	LOD20240000194C202500023
152	D-WP(C)/943/2025 WP(C)/910/2025	SUKANTA KUMAR BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
153	D-WP(C)/948/2025	TAPAN KUMAR SAHU VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
154	D-WP(C)/949/2025	BISWAJIT KUMAR SAHU VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
155	D-WP(C)/950/2025	TAPAN KUMAR SAHU VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
156	D-WP(C)/952/2025	PRAVAKAR SWAIN VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500005
157	D-WP(C)/953/2025	ANUPAMA DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
158	D-WP(C)/957/2025	HARAPRIYA ACHARYA VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //	
159	D-WP(C)/958/2025	M/S.PATIL CONSTRUCTION AND INFRASTRUCTURE VS SHREYANSHU	SHREYANSHU	//	

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		VS	VS	()	
160	D-WP(C)/959/2025	ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, KORAPUT, ODISHA M/S.PATIL CONSTRUCTION AND INFRASTRUCTURE LTD, KHURDA	ITISHRAY KIRANAHY	//	
		VS	VS	()	
161	D-WP(C)/960/2025	ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), CTA NAD GST, GANJAM M/S.PATIL CONSTRUCTION AND INFRASTRUCTURE LTD, KHURDA	ITISHRAY KIRANAHY	//	
		VS	VS	()	
162	D-WP(C)/962/2025	JOINT COMMISSIONER OF STATE TAX(APPEAL), CT AND GST TERRITORIAL RANGE, KORAPUT, ODISHA SATAMANYU MOHAPATRA	LALATENDU SAMAL	//	
		VS	VS	()	
163	D-WP(C)/963/2025	STATE OF ODISHA JUGAL CHARAN BHATTA @ JUGAL KISHORE BHATTARAJEET MISHRA	RIJEET MISHRA	//	
		VS	VS	()	
164	D-WP(C)/964/2025	THE MANAGING DIRECTOR, ODISHA CONSTRUCTION CORPORATION LTD., KHURDA PRATAP SAHOO	ARUN KUMAR PATRA	//	
		VS	VS	()	
165	D-WP(C)/966/2025	STATE OF ODISHA NIRANJAN SETHY	KSHIROD KUMAR SAHOO	//	
		VS	VS	()	
166	D-WP(C)/967/2025	BRANCH MANAGER, PUNJAB NATIONAL BANK, BHUTAMUNDAI BRANCH, JAGATSINGHPUR TRILLOKYA PADHAN	LALIT SAHU	//	
		VS	VS	()	
167	D-WP(C)/968/2025	STATE OF ODISHA TULASIRAM SAHU	LALIT SAHU	//	
		VS	VS	()	
168	D-WP(C)/972/2025	STATE OF ODISHA MADHUSUDAN SAMAL	PRAMOD KUMAR ROUT	//	
		VS	VS	()	
169	D-WP(C)/975/2025	THE CHAIRMAN ODISHA GRAMYA BANK , PURI MOHAN PRADHAN	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
170	D-WP(C)/976/2025	STATE OF ODISHA ANIL KUMAR DASH	LALITENDU MISHRA	//	
		VS	VS	()	AOR20220001610C202500001

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171	D-WP(C)/977/2025	STATE OF ODISHA AKHAYA KUMAR PANDA VS	RANJAN KUMAR NAYAK VS	// // 0	
172	D-WP(C)/978/2025	STATE OF ODISHA M/S. FIREWATTER DISTILLERIES PVT. LTD, RAYAGUDA	ADARAJA PRASANNA DAS VS	// // 0	
173	D-WP(C)/980/2025	STATE OF ODISHA DR.KISHORE CHANDRA MOHANTY VS	BIKRAM PRATAP DAS VS	// // 0	
174	D-WP(C)/982/2025	STATE OF ODISHA PABITRA ROUT VS	GOKULANANDA PADHI VS	// // 0	
175	D-WP(C)/985/2025	STATE OF ODISHA SK. ANAYAUTULLAH VS	MANOJA KUMAR KHUNTIA VS	// // 0	
176	D-WP(C)/986/2025	STATE OF ODISHA SRIPATI CHARAN SAHOO VS	SURENDRA KUMAR SAHOO VS	// // 0	
177	D-WP(C)/987/2025	STATE OF ODISHA SOURAV SEKHAR BEHERA VS	IN PERSON VS	// // 0	LOD20220000356C202400014
178	D-WP(C)/988/2025	SUB DIVISIONAL MAGISTRATE, R AND I BRANCH,NEW DELHI JUGAL KISHORE SAHOO VS	PRAKASH KUMAR MISHRA VS	// // 0	
179	D-WP(C)/991/2025	STATE OF ODISHA KAILASH CHANDRA BAL VS	ASHIS KUMAR MISHRA VS	// // 0	
180	D-WP(C)/993/2025	THE STATE OF ODISHA JALANDHAR PRADHAN VS	BIBHUTI BHUSAN MISHRA VS	// // 0	
181	D-WP(C)/994/2025	STATE OF ODISHA BINDU PRAVA PANI VS	BANSHIDHAR SATAPATHY VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/995/2025	PRAFULLA KUMAR DALAI VS ASST.REGISTRAR OF COOPERATIVE SOCIETIES, ASKA, GANJAM	RAKESH BEHERA VS	// ()	
183	D-WP(C)/997/2025	M/S.WINNERS PHARMA VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS	// ()	
184	D-WP(C)/998/2025	LALITA MOHAN MISHRA VS MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LTD, NAYAPALLI, BBSR	SOMANATH MISHRA VS	// ()	
185	D-WP(C)/999/2025	ASWIN KUMAR PATRO VS GAYATRI CHOUDHURY	DEBASIS MISHRA VS	// ()	AOR20230001300C202500001
186	D-WP(C)/1000/2025	KALPATARU JENA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// ()	
187	D-WP(C)/1002/2025	SANJUKTA BAL VS STATE OF ORISSA	JAYAKRISHNA MOHAPATRA VS	// ()	
188	D-WP(C)/1003/2025	LAXMI MALLICK VS STATE OF ODISHA	SUJATA JENA VS	// ()	
189	D-WP(C)/1006/2025	KAISLAS @ KAILASH CHANDRA GUAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()	
190	D-WP(C)/1007/2025	M/S M.P. JAY JAGANNATH TRANSPORT, RUGUDI, KEONJHAR VS CT AND GST OFFICER, KEONJHAR	PRAMOD KUMAR JENA VS	// ()	
191	D-WP(C)/1011/2025	PRAMOD NAYAK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// ()	
192	D-WP(C)/1014/2025	DASARATHA JADAB VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// ()	AOD20240000362C202500003
193	D-WP(C)/1015/2025	M/S. MAA SARALA FLY ASH BRICKS, JAGATPUR, CUTTACK	UDAY KISH HAZRA	//	

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		VS	VS	0	
194	D-WP(C)/1016/2025	COMMISSIONER CT AND GST, CUTTACK KAMALAKANTA MALLICK	SANGRAM JENA	//	
		VS	VS	0	
195	D-WP(C)/1017/2025	STATE OF ODISHA HARA PRASAD PATNAIK	NIHAL RATH	//	
		VS	VS	0	
196	D-WP(C)/1018/2025	STATE OF ODISHA BALIPUT SERVICE COOPERATIVE SOCIETY LTD., PURI	ADIPAL CHARAN MOHANTY	//	
		VS	VS	0	
197	D-WP(C)/1020/2025	STATE OF ODISHA BANABASH BEHERA	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
198	D-WP(C)/1021/2025	STATE OF ODISHA M/S. SITU TRAVELS, BURLA, SAMBALPUR	ABHILASH MISHRA	//	
		VS	VS	0	
199	D-WP(C)/1023/2025	STATE OF ODISHA DR.SUBHRANSHU ACHARYA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
200	D-WP(C)/1024/2025	STATE OF ODISHA SUKANTI NAYAK	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
201	D-WP(C)/1025/2025	TAHASILDAR , PURI SRI SAI CONSTRUCTIONS, BBSR	AMITABH MISHRA	//	
		VS	VS	0	
202	D-WP(C)/1026/2025	STATE OF ODISHA DR.BIRANCHI NARAYAN SAMANTARAY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
203	D-WP(C)/1027/2025	STATE OF ODISHA SUBRAT KUMAR PATRA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		RTO, ANGUL		//	
204	D-WP(C)/1028/2025	YUDHISTHIRA BEHERA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	

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205	D-WP(C)/1029/2025	STATE OF ODISHA S.RAMESH CHANDRA REDDY VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// // 0 //	
206	D-WP(C)/1030/2025	BICHITRA KUMAR SWAIN VS STATE OF ODISHA KUMUDINI MISHRA VS	BRAJA MOHAN SARANGI VS SUBHADUTTA ROURTRAY VS	// // 0 //	
207	D-WP(C)/1032/2025	STATE OF ODISHA KALPALATA BEHERA VS TAHASILDAR PURI	TAPAN KUMAR MANDAL VS	// // 0 //	
208	D-WP(C)/1033/2025	STATE OF ODISHA KALPALATA BEHERA VS TAHASILDAR PURI	TAPAN KUMAR MANDAL VS	// // 0 //	
209	D-WP(C)/1034/2025	GOURANGA MANDAL VS CHATRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
210	D-WP(C)/1036/2025	GOURANGA MANDAL VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
211	D-WP(C)/1037/2025	DR.JNYAN RANJAN MISHRA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	
212	D-WP(C)/1038/2025	BASERA DESIGNS PVT.LTD VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //	
213	D-WP(C)/1039/2025	M/S. MITA BRICKS, BALESWAR VS MEMBER SECY, STATE POLLUTION CONTROL BOARD, ODISHA, BBSR	SAIBRATA RATH VS	// 0 //	
214	D-WP(C)/1040/2025	JAYANTA KUMAR BISWAL VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	
215	D-WP(C)/1041/2025	GOURANGA MANDAL VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	

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216	D-WP(C)/1042/2025	DR.SANDHYA DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
217	D-WP(C)/1043/2025	GOURANGA MANDAL VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
218	D-WP(C)/1044/2025	DR.RADHAKRISHNA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
219	D-WP(C)/1045/2025	PADMA CHARAN PARMANIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
220	D-WP(C)/1047/2025	SIBAYN MOHANTY VS RTO, BHADRAK	BRAJA MOHAN SARANGI VS	// 0 //	
221	D-WP(C)/1048/2025	JAYANTI PRADHAN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// 0 //	
222	D-WP(C)/1049/2025	DR.AKHILESH PRASAD PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
223	D-WP(C)/1050/2025	DR.BARADA KANTA MISRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
224	D-WP(C)/1051/2025	DAMAYANTI DASH VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //	
225	D-WP(C)/1052/2025	NIRANJAN ROUT VS BRANCH MANAGER, CHOLAMANDALAM INV FIN CO LTD., DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //	
226	D-WP(C)/1053/2025 WP(C)/916/2025	RABINDRA NATH SAHOO VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //	
227	D-WP(C)/1054/2025	M/S. SREE METALIKS LTD.	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500004

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/1055/2025	GOPABANDHU MOHANTY	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		TAHASILDAR, TALCHER		//	
229	D-WP(C)/1056/2025	DR.BADRI NARAYAN PUROHIT	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/1058/2025	GOURANGA MANDAL	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		RTO, PURI		//	
231	D-WP(C)/1059/2025	ABHINANDAN PATTNAIK	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/1060/2025	ABHILASH BRAMHA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		BRANCH MANAGER, TATA MOTOR FIN LTD, BBSR		//	
233	D-WP(C)/1061/2025	DR.ARATI MISHRA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/1062/2025	PRAKASH ROUT	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		BRANCH MANAGER, MAHINDRA AND MAHINDRA FIN SERV LTD., CUTTACK		//	
235	D-WP(C)/1063/2025	DR.MANINDRA KUMAR PANIGRAHI	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/1064/2025	SUNIL KARAN	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		BRANCH MANAGER, CHOLAMANDALAM INV FIN CO LTD., CUTTACK		//	
237	D-WP(C)/1065/2025	DURGI BAG	MANAS RANJAN DHAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/1066/2025	UTTAMA JENA	SUBHADUTTA ROURAY	//	
		VS	VS	0	

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239	D-WP(C)/1067/2025	STATE OF ODISHA DR.SAILABALA PATNAIK VS	SUBHADUTTA ROUTRAY VS	// // 0	
240	D-WP(C)/1068/2025	STATE OF ODISHA BASANTI MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
241	D-WP(C)/1069/2025	STATE OF ODISHA CHANDRA SEKHAR MOHANTY VS	RANJIT MOHANTY VS	// // 0	
242	D-WP(C)/1070/2025	STATE OF ODISHA BIRAJA PRASANNA DAS VS	SUBHADUTTA ROUTRAY VS	// // 0	
243	D-WP(C)/1071/2025	STATE OF ODISHA MADHUSUDAN RAUL VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
244	D-WP(C)/1072/2025	STATE OF ODISHA SK.KAMILUDDIN AHEMAD VS TAHASILDAR, SADAR,CUTTACK	AJIT CHANDRA MOHAPATRA VS	// // 0	
245	D-WP(C)/1073/2025	STATE OF ODISHA ANANTA MISHRA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
246	D-WP(C)/1074/2025	STATE OF ODISHA NIKHILA ODISHA GRAMARAKHI MAHASANGHA, BILASIPUR VS	SUBHADUTTA ROUTRAY VS	// // 0	
247	D-WP(C)/1075/2025	STATE OF ODISHA MANISHA PRUSTY VS	SUBHANKAR ROUT VS	// // 0	
248	D-WP(C)/1076/2025	STATE OF ODISHA NARENDRA KUMAR SA VS	BIBHU PRASAD DAS VS	// // 0	
249	D-WP(C)/1077/2025	STATE OF ODISHA SANTANU KUMAR KHATUA VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	// // 0 //	

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250	D-WP(C)/1078/2025	SUDHIR DIGAL @ SUDHIR KUMAR DIGAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //	
251	D-WP(C)/1081/2025	ARATI NAG VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
252	D-WP(C)/1083/2025	AMLAN SABITA VS SWADESH NAYAK	BIBEKANANDA BHUYAN VS	// 0 //	
253	D-WP(C)/1084/2025	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
254	D-WP(C)/1086/2025	M/S. JYOTIRANJAN NAYAK VS ADDITIONAL COMMISSIONER, GST (APPEALS) BBSR	KAJAL SAHOO VS	// 0 //	
255	D-WP(C)/1092/2025	ARUN KUMAR MAHAPATRA VS KARNATAKA STATE OPEN UNIVERSITY, KARNATAKA	KUNAL KUMAR SWAIN VS	// 0 //	
256	D-WP(C)/1093/2025	MANAS PUROHIT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
257	D-WP(C)/1094/2025	BISWAJIT RATH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
258	D-WP(C)/1095/2025	GANGADHAR PATTANAİK VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //	
259	D-WP(C)/1097/2025	ASST. MANAGER, LEGAL CLAIMS, CHOLAMANDALAM INSURANCE COMPANY, BBSR VS MAMATA PANDA	AMVISHNUPATI VS	// 0 //	
260	D-WP(C)/1098/2025	MD.ANAYAT REZAULLAH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
261	D-WP(C)/1100/2025	RITANJALI MOHANTY	KUNAL KUMAR SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/1102/2025	PRASANNA KUMAR KANTHA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/1104/2025	SRIKANTA BERIHA	SWETALANA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/1107/2025	SUBRATA NAYAK	DEBAKANTA MOHANTY	//	
		VS	VS	0	
		CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI		//	
265	D-WP(C)/1108/2025	SHYAM SUNDAR ROUTRAY @ SHYAM SUNDAR ROU	BHAGABAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/1111/2025	M/S. GROUP NO.5SECURITY AND MANPOWER RECR	SUSMANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/1112/2025	ASHOK KUMAR VALLURI	SUKUMAR GHOSH	//	
		VS	VS	0	
		UNION OF INDIA		//	
268	D-WP(C)/1116/2025	KARTIKA SAHU	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/1118/2025	GOBINDA CHANDRA ROUT	PRADEEP KUMAR ROUT	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
270	D-WP(C)/1119/2025	SHYAM SUNDAR ROUTRAY @ SHYAM SUNDAR ROU	BHAGABAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/1120/2025	BIBHU PRASAD MANGARAJ	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/1121/2025	DR. DHIRENDRA KUMAR DALAI	BUDHADEV ROUTRAY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :08/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/1123/2025	STATE OF ODISHA RAMESH CHETTY VS	NIHAL RATH VS	// // 0	
274	D-WP(C)/1124/2025	STATE OF ODISHA RAJATA MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
275	D-WP(C)/1127/2025	STATE OF ODISHA CHINMAYEE MISHRA VS	BUDHADEV ROUTRAY VS	// // 0	
276	D-WP(C)/1128/2025	STATE OF ODISHA SUSAMARANI SAMANTARAY VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0	
277	D-WP(C)/1129/2025	STATE PROJECT DIRECTOR , ODISHA ARJUNI MALIK VS	KRUSHNA CHANDRA DASH VS	// // 0	
278	D-WP(C)/1131/2025	STATE OF ODISHA SUCHISMITA JENA VS	JYOTI RANJAN DEO VS	// // 0	AOR20220001593C202500005
279	D-WP(C)/1133/2025	SARASWATI PATRA M/S MIRZA ADIL IQUBAL BAIG, GOLEIPUR, JAJAPURAJAL SAHOO VS	VS	// // 0	
280	D-WP(C)/1134/2025	ASST. COMNR OF STATE TAX, JAJPUR CIRCLE - I DIBYA RANJAN SAHOO VS	LABIT SENAPATI VS	// // 0	
281	D-WP(C)/1135/2025	TATA POWER NORTHERN ODISHA DISTRIBUTION LTD GOBINDA CHANDRA ROUT VS	PRADEEP KUMAR ROUT VS	// // 0	
282	D-WP(C)/1136/2025	THE STATE OF ODISHA HRUSHIKESH ROUTRAY VS	SHASHI BHUSAN JENA VS	// // 0	
283	D-WP(C)/1137/2025	CANARA BANK DEBENDRA NAYAK VS	BRUNDABAN ROUT VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :08/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/1138/2025	S.BINAYALAXMI MALIK VS STATE OF ORISSA	KRUSHNA CHANDRA DASH VS	// () //	
285	D-WP(C)/1139/2025	ASSISTANT GENERAL MANAGER, BANK OF INDIA, JAYADEVI MARKET BRANCH, BBSR VS M/S. RASHMI AGENCY, CUTTACK	JAYADITYA KUMAR VS	// () //	
286	D-WP(C)/1140/2025	SARFARAJ KHAN VS STATE OF ORISSA	SATYAJIT SAMAL VS	// () //	
287	D-WP(C)/1141/2025	UDIT KUMAR DAS VS STATE OF ODISHA	SARTHAK MOHAPATRA VS	// () //	
288	D-WPCRL/795/2025	HAREKRUSHNA MAHARANA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BEGUNIA P.S. /61 /2024 () //	
289	D-ABLAPL/765/2025	SANTOSH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /92 /2024 () //	
290	D-ABLAPL/767/2025	DEEPAK SUNA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BIJEPUR /198 /2024 () //	
291	D-ABLAPL/768/2025	NARESH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /358 /2024 () //	
292	D-ABLAPL/769/2025 ABLAPL/328/2025	CHANDU @ CHANDRA SEKHAR BEHERA VS STATE OF ODISHA	MOHENDRA DALAI VS	MADHUPATNA /2 /2025 () //	
293	D-ABLAPL/773/2025	JAGANNATH MALIK @ NIRANJAN MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKA /517 /2024 () //	
294	D-ABLAPL/774/2025	TAPAN KUMAR JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202500001
295	D-ABLAPL/777/2025	PADMANABHAN PILLAI	MAHES DAS	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :08/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/779/2025	SNIGDHARANI CHHATOI	MADHUSMITA KANUNGO	PARLAKHEMUNDI /180 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/781/2025	BABULI MAHALI	DEBASNAN DAS	KANDARPUR /231 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/782/2025	CHANDI SINGH @ CHANDI PRASAD SINGH	SANJIT MISHRA	PURI TOWN /527 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/784/2025	KABITA @ ANITA MAHANTA	KASHINATH PATTANAİK	CRRİ /209 /2024	
	ABLAPL/324/2025	VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/788/2025	NIAMAT KHAN	MANOJ KUMAR PATI	MALGODOWN /206 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/791/2025	DEEPAK DANDPAT	SANGRAM KESHARI MISHRA	JALESWAR /380 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/794/2025	DRONA NAIK	JUGALA KISHORE PANDA	BOUDH /427 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/797/2025	BISWANATH BEHERA	ABHAS MOHANTY	BARIPADA TOWN /754 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/798/2025	SANJUKTA BEHERA	OM PRAKASH SARAN	DHENKANAL SADAR /7 /2025	AOR20220000371C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/799/2025	ULLASH CHANDRA SAHOO	SABYASACHI MISHRA	JATNI P.S. /469 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/801/2025	RANJAN BEHERA	DEEPAK KU SAHOO	MARSHAGHAI /233 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :08/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/804/2025	STATE OF ODISHA DOLLY SWAIN @ KUMUDINI VS	PRASANTA KUMAR NANDA VS	// KHANDAGIRI P.S. /836 /2024 ()	
308	D-ABLAPL/805/2025	STATE OF ODISHA DURYADHAN BEHERA VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /423 /2024 ()	
309	D-ABLAPL/806/2025	STATE OF ODISHA SANTOSH KUMAR JENA VS	KARUNAKAR NAYAK VS	// BHADRAK RURAL /784 /2024 ()	
310	D-ABLAPL/810/2025	STATE OF ODISHA MD. IMRAN KHAN @ MD. IMRAN @ IMU VS	SANKET KANUNGO VS	// BHANJANAGAR /289 /2016 ()	
311	D-ABLAPL/811/2025	STATE OF ODISHA TRILOCHAN KUMBHAR @ SOURAV KUMBHAR VS	AMITAV TRIPATHY VS	// BUDEN /148 /2024 ()	
312	D-ABLAPL/812/2025	STATE OF ODISHA SIBA SETHI @ SIBA PRASAD SETHI VS	LAMBODOR ACHARI VS	// BHANJANAGAR /135 /2018 ()	
313	D-ABLAPL/813/2025	STATE OF ODISHA RIPUL HARIJAN @ TAJABIN HARIJAN VS	RAJIB LOCHAN PATTNAIK VS	// KHATIGUDA /116 /2024 ()	
314	D-ABLAPL/814/2025	STATE OF ODISHA SUNIL BHUMIJ VS	TRILOCHAN DASH VS	// LATHIKATA /158 /2024 ()	AOR20220002374C202500003
315	D-ABLAPL/819/2025	STATE OF ODISHA LAXMIDHAR BEHERA VS	BIBHUTI RANJAN MOHANTY VS	// BALIMI /2 /2025 ()	
316	D-ABLAPL/821/2025	STATE OF ODISHA PITABAS ROUT VS	BIBHUTI RANJAN MOHANTY VS	// BALIMI /2 /2025 ()	
317	D-ABLAPL/822/2025	STATE OF ODISHA ALLIP KUMAR SHA VS	BYOMAKESH TRIPATHY VS	// / 0 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/826/2025	CHANTI @ SUNIL PATIKAR VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BHATILI /360 /2024 () //	
319	D-ABLAPL/831/2025	PRANA KRUSHNA BARAL VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	CHOUDWAR /666 /2024 () //	
320	D-ABLAPL/833/2025	MADHUSMITA RATH VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	JATNI P.S. /356 /2024 () //	
321	D-ABLAPL/835/2025	PREMLATA MAHANTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	PATNA /188 /2024 () //	
322	D-ABLAPL/836/2025	DUIJA @ DURYODHAN SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //	
323	D-ABLAPL/837/2025	GABAL SUNITA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PAIKMAL /249 /2023 () //	
324	D-ABLAPL/839/2025	SUSANTA KUMAR DAS @ SUSANT KUMAR DAS VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BERHAMPUR TOWN /382 /2024 () //	
325	D-ABLAPL/841/2025	NABIN NAIK @ NABINA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /180 /2010 () //	
326	D-ABLAPL/846/2025	GANESH HANTAL VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /52 /2024 () //	AOD20220003086C202500009
327	D-ABLAPL/850/2025	SK RAJIT @ SK RAJI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /365 /2024 () //	AOD20240000547C202500005
328	D-ABLAPL/851/2025	SK. MUSTAK@MITU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /365 /2024 () //	AOD20240000547C202500006
329	D-ABLAPL/854/2025	INDRAJIT SAHU	GURU PRASAD PANDA	BAUNISUNI /32 /2023	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/856/2025	MANJULA KUMARI SABAR	RAKESH KUMAR DAS	GUNUPUR /92 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/858/2025	RAJ YADAV	PRADIP MOHANTY	SUNDARGARH TOWN /407 /2024	AOR20220000250C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/859/2025	PARAMANANDA SAHOO	PRADIPTA BEURA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/861/2025	DHANESWAR SAHOO	SOUMYA RANJAN MOHANTY	BALASORE VIGILANCE /16 /2024	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
334	D-ABLAPL/863/2025	MUNA SAHOO	PRADEEP KUMAR DAS	NAIKANI-DIHI /266 /2023	AOR20220001207C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/864/2025	BRUNDABAN JENA	JAYADEBA BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/873/2025	PUNIA @ GOPINATH MOHANTY	JADUNATH PRADHAN	Maitri Vihar PS /485 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/880/2025	GOLAK BIHARI MANGARAJ	SIDDHARTH PRASAD MISHRA	JHARSUGUDA /715 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/885/2025	RABINDRA JENA @ RABINDAR JENA	AMLAN SHAKTI PAUL	BHADRAK RURAL /709 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/888/2025	CHANDAN DAS	AMLAN SHAKTI PAUL	PURUNABAZAR /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/890/2025	SUBHASHREE SUKRISHNA DAS	AMLAN SHAKTI PAUL	PURUNABAZAR /2 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :08/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/892/2025	STATE OF ODISHA PRASANT SAHOO VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /254 /2024 ()	
342	D-ABLAPL/893/2025	STATE OF ODISHA SK. SAIFUR VS	PRASANT KUMAR BARIK VS	// TIHIDI /496 /2024 ()	
343	D-ABLAPL/899/2025	STATE OF ODISHA RASHMITA BEHERA VS	BIJAY KUMAR BEHERA VS	// KHANDAGIRI P.S. /860 /2024 ()	
344	D-ABLAPL/900/2025	STATE OF ODISHA MANOJ SAMAL @ BABU VS	BIJAY KUMAR BEHERA VS	// AIRPORT /2 /2025 ()	
345	D-ABLAPL/901/2025	STATE OF ODISHA MITA PARIDA VS	AMLAN SHAKTI PAUL VS	// MANCHESWAR P.S. /688 /2024 ()	
346	D-ABLAPL/902/2025	STATE OF ODISHA JAYADEV LENKA VS	GAURAB DASH VS	// LINGARAJ P.S. /292 /2024 ()	
347	D-ABLAPL/903/2025	STATE OF ODISHA BESARAT KHAN VS	BIJAYA KUMAR RAGADA VS	// TIGIRIA /207 /2024 ()	
348	D-ABLAPL/905/2025	STATE OF ODISHA PRATAP DALEI VS	BIBEKANANDA MAHAPATRA VS	// SUKINDA /413 /2024 ()	
349	D-ABLAPL/907/2025	STATE OF ODISHA PRATAP DALEI VS	BIBEKANANDA MAHAPATRA VS	// SUKINDA /412 /2024 ()	
350	D-ABLAPL/912/2025	STATE OF ODISHA JAYANTA GIRI VS STATE OF ODISHA	SUJIT KUMAR DAS VS	// BALIAPAL /161 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :08/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/25300/2024 CRLMA/148/2024	SUSHREE MANASWINI SAHU MP	SURYAKANTA DWIBEDI	1/2025
2	D-CRP/425/2025 CRP/ /	PRAVAT RANJAN MOHANTY MP	TAPESH ROY	2/2025
3	D-RVWPET/1035/2025 RVWPET/ /	BICHITRA KU.JENA MP	ADV.	7/2025
4	D-RVWPET/1122/2025 RVWPET/ /	KUMUDINI BEHERA MP	SUSHANTA KUMAR JOSHI	8/2025
5	D-CRLMP/39393/2024 CRLMP/19/2025	ARA SEKHAR MP	CHITTA RANJAN LENKA	8/2025
6	D-SA/69/2001 SA/69/2001	BHAGABATI BEHERA MP		9/2025
7	D-CRLMP/27063/2024 CRLMP/1293/2024	ANVESHA MISHRA MP	ANVESHA MISHRA	9/2025
8	D-SA/69/2001 SA/69/2001	BHAGABATI BEHERA MP		10/2025
9	D-CRLMP/38745/2024 CRLMP/15/2025	NARAYAN PADHY MP	ASHOK KUMAR MOHANTY	10/2025
10	D-CMAPL/990/2025 CMAPL/ /	PRANAB KISHORE SINGH SAMANTA MP	ADV.	11/2025
11	D-SA/69/2001 SA/69/2001	BHAGABATI BEHERA MP		11/2025
12	D-CRLMP/38905/2024 CRLMP/23/2025	DILLIP BHOI @ DILLIP KUMAR BHOI MP	RAMESH CHANDRA SWAIN	11/2025
13	D-CONTC/53032/2024 CONTC/ /	PRASHANTA KUMAR SAHOO MP	ADV.	12/2025
14	D-CMAPL/22/2021 CMAPL/22/2021	NATIONAL INSURANCE CO. LTD. MP	BIKRAM PRATAP DAS	12/2025
15	D-CRLMP/39150/2024 CRLMP/22/2025	LAXMAN KUMAR SINGH MP	SURYAKANTA DWIBEDI	12/2025
16	D-MATA/51234/2024 MATA/ /	SMITA OJHA @ MOHARANA MP	ANURAG PATI	13/2025
17	D-MATA/27062/2024 MATA/242/2024	SOURAV MISHRA MP	RANJAN KUMAR ROUT	14/2025
18	D-FAO/955/2025 FAO/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD. MP	ANANABEHARI DAS	15/2025
19	D-MATA/1085/2025 MATA/ /	RAJIBLOCHAN PATRO MP	RAMESH CHANDRA PRADHAN	15/2025
20	D-FAO/50174/2024 FAO/2/2025	BASANTA KUMAR ROUT MP	SURENDRA KUMAR SAHOO	16/2025
21	D-FAO/216/2019 FAO/216/2019	GOURI SHANKAR PATRA MP	M/S.R.P.DALAI	17/2025
22	D-CRLREV/845/2025 CRLREV/ /	PABITRA KUMAR PRADHAN MP	JANMEJAYA KATIKIA	18/2025
23	D-FAO/1046/2025 FAO/ /	D.M., ORIENTAL INSURANCE CO. LTD., CUPRAM MP	PRANAB KUMAR TRIPATHY	18/2025
24	D-FAO/1046/2025 FAO/ /	D.M., ORIENTAL INSURANCE CO. LTD., CUPRAM MP	PRANAB KUMAR TRIPATHY	19/2025
25	D-CRLREV/872/2025 CRLREV/ /	CHANDAN GOUDA MP	SANJIB KUMAR BHANJADEO	19/2025
26	D-RPFAM/53305/2024	SANTANU BARIK	RAMESH CHANDRA MAHARANA	

	RPFAM/ /	MP		21/2025
27	D-BLAPL/38843/2024	NANDA KISHOR SAHU @ NANDAKISHOR SAHU	AKANTA DWIBEDI	
	BLAPL/13078/2024	MP		24/2025
28	D-BLAPL/4380/2024	RANAJIT HALDER		
	BLAPL/1339/2024	MP		25/2025
29	D-BLAPL/12244/2024	DEBASISH GAIN@DABA		
	BLAPL/4037/2024	MP		26/2025
30	D-BLAPL/28520/2024	AMAR DAS	BIJAY KUMAR BEHERA M/S. BASUDEV PUJARI	
	BLAPL/9731/2024	MP		27/2025
31	D-BLAPL/28518/2024	ARJUNA BISWAL	M/S JUGALA KISHORE PANDA, SUDHANSU SEKHAR DASH, BIKASH	
	BLAPL/9765/2024	MP		28/2025
32	D-BLAPL/14425/2023	RAJEEV LOCHAN DAS		
	BLAPL/14425/2023	MP		29/2025
33	D-BLAPL/13386/2023	DEEPAK KINDO	BIRANCHI NARAYAN MOHANTY	
	BLAPL/13386/2023	MP		30/2025
34	D-BLAPL/2568/2022	FIROZ KHAN	ADITI HOTA	
	BLAPL/2568/2022	MP		31/2025
35	D-BLAPL/26900/2024	BIKRAM BEHERA		
	BLAPL/9152/2024	MP		32/2025
36	D-BLAPL/37475/2024	NITISH KUMAR BARIK		
	BLAPL/12941/2024	MP		33/2025
37	D-RSA/405/2023	SABITRI MAJHI	PRASANTA KUMAR SATAPATHY	
	RSA/405/2023	MP		40/2025
38	D-RSA/405/2023	SABITRI MAJHI	PRASANTA KUMAR SATAPATHY	
	RSA/405/2023	MP		41/2025
39	D-RSA/405/2023	SABITRI MAJHI	PRASANTA KUMAR SATAPATHY	
	RSA/405/2023	MP		42/2025
40	D-RSA/405/2023	SABITRI MAJHI	PRASANTA KUMAR SATAPATHY	
	RSA/405/2023	MP		43/2025
41	D-CMP/974/2025	KANDURI BHUJABAL	SWARUP RANJAN SINGHSAMANT	
	CMP/ /	MP		43/2025
42	D-CMP/52462/2024	SRI SWAPNESWAR MAHADEV BIJE	DWARIKA PRASAD MOHANTY	
	CMP/24/2025	MP		44/2025
43	D-RSA/405/2023	SABITRI MAJHI	PRASANTA KUMAR SATAPATHY	
	RSA/405/2023	MP		44/2025
44	D-RSA/405/2023	SABITRI MAJHI	PRASANTA KUMAR SATAPATHY	
	RSA/405/2023	MP		45/2025
45	D-CMP/54716/2024	RANJAN KUMAR SWAIN	JAJATI KESHARI KHUNTIA	
	CMP/ /	MP		45/2025
46	D-CMP/1105/2025	MANJULATA MOHANTY@MANJULA MOHANTY	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		46/2025
47	D-RSA/54/2012	TARANISEN@TARUNISEN	M/S.AJODHYA RANJAN DASH	
	RSA/54/2012	MP		46/2025
48	D-RSA/444/2010	ANADI CH.MOHANTY	M/S.S.P.MISRA	
	RSA/444/2010	MP		47/2025
49	D-CMP/1113/2025	KANAK MAHAPATRA	HRUDANANDA MOHAPATRA	
	CMP/ /	MP		47/2025
50	D-CMP/1087/2025	SHREE BALUNKESWAR DEV BIJE	LALITENDU MISHRA	
	CMP/ /	MP		48/2025
51	D-RSA/444/2010	ANADI CH.MOHANTY	M/S.S.P.MISRA	
	RSA/444/2010	MP		48/2025
52	D-RSA/444/2010	ANADI CH.MOHANTY	M/S.S.P.MISRA	
	RSA/444/2010	MP		49/2025
53	D-CMP/1096/2025	SATYABHAMA NAYAK	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		49/2025
54	D-CMP/1125/2025	SRIDHAR BEHERA	ALOK KUMAR MOHANTY	
	CMP/ /	MP		50/2025
55	D-RSA/52311/2024	ROHITA MALLA@ROHITA KUMAR MALLA	SAMIR KUMAR MISHRA, (SR. ADV.)	
	RSA/ /	MP		50/2025
56	D-CMP/1126/2025	GOURI SAMAL	KALPATARU MISHRA	
	CMP/ /	MP		51/2025
57	D-RSA/52260/2024	SOUDAMINI KHUNTIA	MAHESWAR MOHANTY	
	RSA/487/2024	MP		51/2025

58	D-RSA/92/2009 RSA/92/2009	KANDARPA PODHA MP	M/S.AMIT PR.BOSE	52/2025
59	D-RSA/11645/2024 RSA/69/2024	BATAKRUSHNA SAHOO MP	SUSHANTA KUMAR JOSHI	53/2025
60	D-MACA/14733/2024 MACA/314/2024	SHRI RAM G.I. CO. LTD. MP		61/2025
61	D-MACA/468/2025 MACA/ /	D.M.(LEGAL CLAIMS), NEW INDIA ASSURANCE CO.LTD. MP	SNEHA CHAITAN BHAMPUR	62/2025
62	D-MACA/971/2025 MACA/ /	SNEHALATA BEHERA MP	BISHNU BRATA SINGH	63/2025
63	D-MACA/50281/2024 MACA/1/2025	D.M., ORIENTAL INSURANCE CO.LTD.(TP) MP	BUPD , BBSR	64/2025
64	D-MACA/50281/2024 MACA/1/2025	D.M., ORIENTAL INSURANCE CO.LTD.(TP) MP	BUPD , BBSR	65/2025
65	D-ABLAPL/38220/2024 ABLAPL/14829/2024	BRAHMANANDA NAYAK MP		65/2025
66	D-ABLAPL/34328/2024 ABLAPL/12977/2024	BISHNU @ BISHNU PRASAD BEHERA MP		66/2025
67	D-MACA/50281/2024 MACA/1/2025	D.M., ORIENTAL INSURANCE CO.LTD.(TP) MP	BUPD , BBSR	66/2025
68	D-ABLAPL/15121/2023 ABLAPL/15121/2023	PRADYUMNA KUMAR NAIK MP		67/2025
69	D-MACA/50281/2024 MACA/1/2025	D.M., ORIENTAL INSURANCE CO.LTD.(TP) MP	BUPD , BBSR	67/2025
70	D-MACA/50281/2024 MACA/1/2025	D.M., ORIENTAL INSURANCE CO.LTD.(TP) MP	BUPD , BBSR	68/2025
71	D-ABLAPL/38246/2024 ABLAPL/14662/2024	PRAFULLA KUMAR BEHERA MP		68/2025
72	D-ABLAPL/37116/2024 ABLAPL/14229/2024	RAJ KIRAN @ SATHAGOPAM RAJ KIRAN MP		69/2025
73	D-MACA/53974/2024 MACA/2/2025	SHASHMITA NAYAK MP	KAPILA CHARAN NAYAK	69/2025
74	D-ABLAPL/38611/2024 ABLAPL/14872/2024	SANKAR PANDA MP		70/2025
75	D-MACA/52797/2024 MACA/3/2025	D.M., ORIENTAL INSURANCE CO.LTD., MP	BAIKARORHTA	70/2025
76	D-MACA/52797/2024 MACA/3/2025	D.M., ORIENTAL INSURANCE CO.LTD., MP	BAIKARORHTA	71/2025
77	D-ABLAPL/36636/2024 ABLAPL/14010/2024	CHITTARANJAN DAS MP		71/2025
78	D-ABLAPL/34152/2024 ABLAPL/12917/2024	SUBAL MAHALIK MP		72/2025
79	D-MACA/53585/2024 MACA/4/2025	SANJAYA NAYAK MP	KAPILA CHARAN NAYAK	72/2025
80	D-ABLAPL/36420/2024 ABLAPL/14343/2024	SK.MINHAZ @ SK. MINHAZ QUADRI MP		73/2025
81	D-MACA/53585/2024 MACA/4/2025	SANJAYA NAYAK MP	KAPILA CHARAN NAYAK	73/2025
82	D-ABLAPL/34542/2024 ABLAPL/13079/2024	JANMEJAYA PANIKA MP		74/2025
83	D-MACA/53830/2024 MACA/5/2025	NARAYAN SETHY MP	DEBASISH PATNAIK	74/2025
84	D-ABLAPL/31962/2024 ABLAPL/11997/2024	PRADEEP MALIK @ CAGULU MALIK MP		75/2025
85	D-MACA/53830/2024 MACA/5/2025	NARAYAN SETHY MP	DEBASISH PATNAIK	75/2025
86	D-ABLAPL/34215/2024 ABLAPL/12885/2024	SURESH KUMAR BEHERA MP		76/2025
87	D-MACA/981/2025 MACA/ /	PUTA PADHAN MP	JAGABANDHU SAHU	76/2025
88	D-MACA/981/2025 MACA/ /	PUTA PADHAN MP	JAGABANDHU SAHU	77/2025
89	D-MACA/50429/2024	SUVENDU KUMAR SAHOO	DEBASISH PATNAIK	

	MACA/6/2025	MP		78/2025
90	D-MACA/50429/2024 MACA/6/2025	SUVENDU KUMAR SAHOO MP	DEBASISH PATNAIK	79/2025
91	D-MACA/53384/2024 MACA/7/2025	D.M NATIONAL INSURANCE CO. LTD., CUTTACK MP	BLOCKDASMOHAPATRA	80/2025
92	D-MACA/53384/2024 MACA/7/2025	D.M NATIONAL INSURANCE CO. LTD., CUTTACK MP	BLOCKDASMOHAPATRA	81/2025
93	D-MACA/54707/2024 MACA/ /	JAYANTI PRADHAN MP	KISHORE CHANDRA RAJGURU MOHAPATRA	82/2025
94	D-MACA/53384/2024 MACA/7/2025	D.M NATIONAL INSURANCE CO. LTD., CUTTACK MP	BLOCKDASMOHAPATRA	83/2025
95	D-MACA/426/2025 MACA/ /	D.M., M/S NATIONAL INSURANCE CO.LTD MP	PRASANT KUMAR MAHALI	84/2025
96	D-MACA/983/2025 MACA/ /	MANAGER, NATIONAL INSURANCE CO. LTD MP	PRASANT KUMAR MAHALI	85/2025
97	D-MACA/50290/2024 MACA/8/2025	D.M., ORIENTAL INSURANCE CO. LTD. (T.P.HUB) MP	BBSR	86/2025
98	D-MACA/50290/2024 MACA/8/2025	D.M., ORIENTAL INSURANCE CO. LTD. (T.P.HUB) MP	BBSR	87/2025
99	D-MACA/50290/2024 MACA/8/2025	D.M., ORIENTAL INSURANCE CO. LTD. (T.P.HUB) MP	BBSR	88/2025
100	D-MACA/50584/2024 MACA/16/2025	CHOLAMANDALAM GENARAL INSURANCE CO. LTD. MP	CHOLAMATI, BBSR	89/2025
101	D-MACA/50584/2024 MACA/16/2025	CHOLAMANDALAM GENARAL INSURANCE CO. LTD. MP	CHOLAMATI, BBSR	90/2025
102	D-MACA/50530/2024 MACA/17/2025	THE MANAGER (LEGAL), M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., MP	BBSR	91/2025
103	D-MACA/50530/2024 MACA/17/2025	THE MANAGER (LEGAL), M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., MP	BBSR	92/2025
104	D-MACA/1013/2025 MACA/ /	NATIONAL INSURANCE CO. LTD.,CUTTACK MP	BIBEDITA MOHANTY	93/2025
105	D-MACA/1013/2025 MACA/ /	NATIONAL INSURANCE CO. LTD.,CUTTACK MP	BIBEDITA MOHANTY	94/2025
106	D-MACA/51832/2024 MACA/11/2025	THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., MP	GANJAM	95/2025
107	D-MACA/51832/2024 MACA/11/2025	THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., MP	GANJAM	96/2025
108	D-MACA/51832/2024 MACA/11/2025	THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., MP	GANJAM	97/2025
109	D-MACA/51837/2024 MACA/9/2025	THE B.M, RELIANCE GENERAL INSURANCE CO. LTD., MP	POLITHA, BBSR	98/2025
110	D-MACA/51837/2024 MACA/9/2025	THE B.M, RELIANCE GENERAL INSURANCE CO. LTD., MP	POLITHA, BBSR	99/2025
111	D-MACA/51837/2024 MACA/9/2025	THE B.M, RELIANCE GENERAL INSURANCE CO. LTD., MP	POLITHA, BBSR	100/2025
112	D-MACA/51796/2024 MACA/10/2025	THE MANAGER (T.P.HUB), M/S ORIENTAL GENERAL INSURANCE CO. LTD., MP	BBSR	101/2025
113	D-MACA/51796/2024 MACA/10/2025	THE MANAGER (T.P.HUB), M/S ORIENTAL GENERAL INSURANCE CO. LTD., MP	BBSR	102/2025
114	D-MACA/51796/2024 MACA/10/2025	THE MANAGER (T.P.HUB), M/S ORIENTAL GENERAL INSURANCE CO. LTD., MP	BBSR	103/2025
115	D-MACA/53254/2024 MACA/12/2025	NATABARA PATI MP	MOHAMMED FARADISH	104/2025
116	D-MACA/53254/2024 MACA/12/2025	NATABARA PATI MP	MOHAMMED FARADISH	105/2025
117	D-CRLMC/36864/2024 CRLMC/4716/2024	SANTOSH NATH@PRAVAS NATH MP		106/2025
118	D-MACA/54042/2024 MACA/13/2025	SIRIKA RITA@REETA SIRIKA MP	DHANANJAYA MUND	106/2025
119	D-MACA/54321/2024 MACA/14/2025	GOPAN JENA@TAPAN JENA MP	PRADEEP KUMAR MISHRA	107/2025
120	D-CRLMC/3830/2022 CRLMC/3830/2022	RAJA@SIDHARTHA NAYAK MP	DEEPALI MAHAPATRA	107/2025

121	D-MACA/1079/2025 MACA/ /	RASMITA BISHI MP	BISWAJIT MOHANTY	108/2025
122	D-CRLMC/802/2025 CRLMC/ /	ABHINAV SINGH MP	SATYA RANJAN PATI	108/2025
123	D-CRLMC/809/2025 CRLMC/ /	DHANANJAY MOHANTY MP	BHABANI SHANKAR DASPARIDA	109/2025
124	D-MACA/1079/2025 MACA/ /	RASMITA BISHI MP	BISWAJIT MOHANTY	109/2025
125	D-CRLMC/818/2025 CRLMC/ /	CHANDRAKANTA DASH @ DAS MP	ANANTA NARAYAN PATTANAYAK	110/2025
126	D-MACA/50848/2024 MACA/18/2025	PRAMOD KUMAR MOHANTY MP	BIBHU PRASAD DAS	110/2025
127	D-CRLMC/36997/2024 CRLMC/4681/2024	NILAMA NAIK MP		111/2025
128	D-MACA/50920/2024 MACA/19/2025	DILLIP KUMAR SETHI MP	LAXMINARAYAN PATEL	111/2025
129	D-CRLMC/39062/2024 CRLMC/ /	SAROJ DAS @ JITU MP	SANJAY KUMAR DAS	112/2025
130	D-MACA/50920/2024 MACA/19/2025	DILLIP KUMAR SETHI MP	LAXMINARAYAN PATEL	112/2025
131	D-MACA/908/2016 MACA/908/2016	SARASWATI SAMAL MP		113/2025
132	D-MACA/51705/2024 MACA/20/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTDS, MP	BANLOSORE MAR MOHANTY	114/2025
133	D-MACA/51705/2024 MACA/20/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTDS, MP	BANLOSORE MAR MOHANTY	115/2025
134	D-CRLA/964/2023 CRLA/964/2023	BABU@RAJENDRA NAYAK MP	ANIRUDHA DAS	126/2025
135	D-CRLA/25410/2024 CRLA/875/2024	HARASH BARIK MP	CHITTA RANJAN SAHU	127/2025
136	D-CRLA/348/2014 CRLA/348/2014	BUDHUA ORAM MP	M/S.DEBASNAN DAS	128/2025
137	D-CRLA/7830/2024 CRLA/208/2024	DR. HRUSIKESH TRIPATHY MP	DEVASHIS PANDA	129/2025
138	D-CRLA/1400/2023 CRLA/1400/2023	P.MAHESH PATRA MP	DAYANANDA MOHAPATRA	130/2025
139	D-CRLA/14426/2024 CRLA/491/2024	K.BIKRAM SUBUDHI MP	JYOTIRMAYA SAHOO	131/2025
140	D-CRLA/699/2023 CRLA/699/2023	SWASTIK RANJAN DAS@DASH MP		132/2025
141	D-CRLA/417/2019 CRLA/417/2019	SANTOSH BISWAL MP	BAIBASWATA PANIGRAHI MR.PULAKESH MOHANTY	133/2025
142	D-CRLA/874/2025 CRLA/ /	JAGA @ MANAS DALAI MP	KISHORE CHANDRA KAR	134/2025
143	D-CRLA/874/2025 CRLA/ /	JAGA @ MANAS DALAI MP	KISHORE CHANDRA KAR	135/2025
144	D-CRLA/874/2025 CRLA/ /	JAGA @ MANAS DALAI MP	KISHORE CHANDRA KAR	136/2025
145	D-WA/53359/2024 WA/27/2025	LOKANATH MAHAPATRA MP	PRAVASH CHANDRA MAHAPATRA	151/2025
146	D-WA/53503/2024 WA/12/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A	152/2025
147	D-WA/53503/2024 WA/12/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A	153/2025
148	D-WA/54422/2024 WA/13/2025	STATE OF ODISHA MP	TAPAN KUMAR DASH, A.G.A.	154/2025
149	D-WA/54422/2024 WA/13/2025	STATE OF ODISHA MP	TAPAN KUMAR DASH, A.G.A.	155/2025
150	D-WA/954/2025 WA/ /	COLLECTOR, MAYURBHANJ MP	DEBASIS NAYAK,A.G.A	156/2025
151	D-WA/954/2025 WA/ /	COLLECTOR, MAYURBHANJ MP	DEBASIS NAYAK,A.G.A	157/2025
152	D-WA/954/2025	COLLECTOR, MAYURBHANJ	DEBASIS NAYAK,A.G.A	

	WA/ /	MP		158/2025
153	D-WA/944/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		159/2025
154	D-WA/944/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		160/2025
155	D-WA/54528/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/14/2025	MP		161/2025
156	D-WA/54528/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/14/2025	MP		162/2025
157	D-WA/55011/2024	JYOTIRANJAN PARIDA	SUBHADUTTA ROUSTRAY	
	WA/15/2025	MP		163/2025
158	D-WA/55011/2024	JYOTIRANJAN PARIDA	SUBHADUTTA ROUSTRAY	
	WA/15/2025	MP		164/2025
159	D-WA/55011/2024	JYOTIRANJAN PARIDA	SUBHADUTTA ROUSTRAY	
	WA/15/2025	MP		165/2025
160	D-WA/946/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	
	WA/ /	MP		166/2025
161	D-WA/946/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	
	WA/ /	MP		167/2025
162	D-WA/946/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	
	WA/ /	MP		168/2025
163	D-WA/55022/2024	ACHYUTANANDA BEHERA	SUBHADUTTA ROUSTRAY	
	WA/16/2025	MP		169/2025
164	D-WA/55022/2024	ACHYUTANANDA BEHERA	SUBHADUTTA ROUSTRAY	
	WA/16/2025	MP		170/2025
165	D-WA/55022/2024	ACHYUTANANDA BEHERA	SUBHADUTTA ROUSTRAY	
	WA/16/2025	MP		171/2025
166	D-WA/54424/2024	DEEPANGINI SAHOO	MITU KUMAR BISWAL	
	WA/17/2025	MP		172/2025
167	D-WA/54424/2024	DEEPANGINI SAHOO	MITU KUMAR BISWAL	
	WA/17/2025	MP		173/2025
168	D-WA/53622/2024	M.JAGANNATH RAO	HEMANT KUMAR MUND	
	WA/18/2025	MP		174/2025
169	D-WA/54432/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/19/2025	MP		175/2025
170	D-WA/54432/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/19/2025	MP		176/2025
171	D-WA/54531/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/21/2025	MP		177/2025
172	D-WA/54531/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/21/2025	MP		178/2025
173	D-WA/54533/2024	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/22/2025	MP		179/2025
174	D-WA/992/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/ /	MP		180/2025
175	D-WA/54533/2024	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/22/2025	MP		181/2025
176	D-WA/992/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/ /	MP		182/2025
177	D-WA/54533/2024	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/22/2025	MP		183/2025
178	D-WA/54529/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/23/2025	MP		184/2025
179	D-WA/54529/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/23/2025	MP		185/2025
180	D-WA/54532/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/24/2025	MP		186/2025
181	D-WA/54532/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/24/2025	MP		187/2025
182	D-WA/54537/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/25/2025	MP		188/2025
183	D-WA/54537/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/25/2025	MP		189/2025

184	D-WA/1022/2025 WA/ /	UNION OF INDIA MP	BISWAJIT MAHARANA(C.G.C.)	190/2025
185	D-WA/1022/2025 WA/ /	UNION OF INDIA MP	BISWAJIT MAHARANA(C.G.C.)	191/2025
186	D-WA/1022/2025 WA/ /	UNION OF INDIA MP	BISWAJIT MAHARANA(C.G.C.)	192/2025
187	D-WA/54541/2024 WA/26/2025	MOHAMMED HEDAYAT RABBANI MP	SUSANTA KUMAR BARAL	193/2025
188	D-WA/1031/2025 WA/ /	PRAFULLA KUMAR BEHERA MP	PRASANTA KUMAR MISHRA	194/2025
189	D-WA/54541/2024 WA/26/2025	MOHAMMED HEDAYAT RABBANI MP	SUSANTA KUMAR BARAL	195/2025
190	D-WA/54545/2024 WA/29/2025	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	196/2025
191	D-WA/54545/2024 WA/29/2025	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	197/2025
192	D-WA/1005/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL,A.G.A	198/2025
193	D-WA/1005/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL,A.G.A	199/2025
194	D-WA/54547/2024 WA/30/2025	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	200/2025
195	D-WA/54547/2024 WA/30/2025	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	201/2025
196	D-WA/54547/2024 WA/30/2025	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	202/2025
197	D-WA/54690/2024 WA/31/2025	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	203/2025
198	D-WA/54690/2024 WA/31/2025	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	204/2025
199	D-WA/32243/2024 WA/2222/2024	REGIONAL CO OPERATIVE MARKETING SOCIETY LTD BARGURKELA MP		205/2025
200	D-WA/54543/2024 WA/32/2025	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	206/2025
201	D-WA/54543/2024 WA/32/2025	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	207/2025
202	D-WA/1008/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	208/2025
203	D-WA/1008/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	209/2025
204	D-WA/54546/2024 WA/33/2025	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	210/2025
205	D-WA/54546/2024 WA/33/2025	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	211/2025
206	D-WA/1009/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	212/2025
207	D-WA/1009/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	213/2025
208	D-WA/54548/2024 WA/34/2025	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	214/2025
209	D-WA/1082/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	215/2025
210	D-WA/1082/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	216/2025
211	D-WA/54548/2024 WA/34/2025	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	217/2025
212	D-WA/54550/2024 WA/35/2025	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	218/2025
213	D-WA/54550/2024 WA/35/2025	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	219/2025
214	D-WA/54550/2024 WA/35/2025	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	220/2025
215	D-WA/1010/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	

216	WA/ / D-WA/1010/2025	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	221/2025
217	WA/ / D-WA/54693/2024	MP STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	222/2025
218	WA/36/2025 D-WA/54693/2024	MP STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	223/2025
219	WA/36/2025 D-WA/54693/2024	MP STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	224/2025
220	WA/36/2025 D-WA/54552/2024	MP STATE OF ODISHA	BIMBISAR DASH, A.G.A.	225/2025
221	WA/37/2025 D-WA/54552/2024	MP STATE OF ODISHA	BIMBISAR DASH, A.G.A.	226/2025
222	WA/37/2025 D-WA/1012/2025	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	227/2025
223	WA/ / D-WA/1012/2025	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	228/2025
224	WA/ / D-WA/1088/2025	MP STATE OF ODISHA	SASWAT DAS,A.G.A	229/2025
225	WA/ / D-WA/54553/2024	MP STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	230/2025
226	WA/38/2025 D-WA/1088/2025	MP STATE OF ODISHA	SASWAT DAS,A.G.A	231/2025
227	WA/ / D-WA/54553/2024	MP STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	232/2025
228	WA/38/2025 D-WA/54695/2024	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	233/2025
229	WA/39/2025 D-WA/54695/2024	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	234/2025
230	WA/39/2025 D-WA/54695/2024	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	235/2025
231	WA/39/2025 D-WA/1089/2025	MP STATE OF ODISHA	SASWAT DAS,A.G.A	236/2025
232	WA/ / D-WA/54643/2024	MP RAMAKANTA MOHANTA	AMIYA KUMAR CHHATOI	237/2025
233	WA/40/2025 D-WA/1089/2025	MP STATE OF ODISHA	SASWAT DAS,A.G.A	238/2025
234	WA/ / D-WA/54691/2024	MP STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	239/2025
235	WA/41/2025 D-WA/54691/2024	MP STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	240/2025
236	WA/41/2025 D-WA/54691/2024	MP STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	241/2025
237	WA/41/2025 D-WA/1090/2025	MP STATE OF ODISHA	SASWAT DAS,A.G.A	242/2025
238	WA/ / D-WA/1090/2025	MP STATE OF ODISHA	SASWAT DAS,A.G.A	243/2025
239	WA/ / D-WA/1091/2025	MP STATE OF ODISHA	SASWAT DAS,A.G.A	244/2025
240	WA/ / D-WA/1091/2025	MP STATE OF ODISHA	SASWAT DAS,A.G.A	245/2025
241	WA/ / D-WA/1057/2025	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	246/2025
242	WA/ / D-WA/1057/2025	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	247/2025
243	WA/ / D-WA/1142/2025	MP STATE OF ODISHA	PRABIR KUMAR ROY, A.G.A.	248/2025
244	WA/ / D-WA/1142/2025	MP STATE OF ODISHA	PRABIR KUMAR ROY, A.G.A.	249/2025
245	WA/ / D-WP(C)/943/2025	MP SUKANTA KUMAR BEHERA	BIBHU PRASAD DAS	250/2025
246	WP(C)/910/2025 D-WP(C)/45070/2024	MP TUSARIKANTI SAHOO	BADRINARAYAN PANDA	493/2025
	WP(C)/26841/2024	MP		494/2025

247	D-WP(C)/52938/2024 WP(C)/32554/2024	NARAYAN PADHAN MP	JAGABANDHU SAHU	495/2025
248	D-WP(C)/962/2025 WP(C)/ /	SATAMANYU MOHAPATRA MP	LALATENDU SAMAL	496/2025
249	D-WP(C)/964/2025 WP(C)/ /	PRATAP SAHOO MP	ARUN KUMAR PATRA	497/2025
250	D-WP(C)/10381/2024 WP(C)/5770/2024	DILLIP KUMAR SAHOO MP		498/2025
251	D-WP(C)/17239/2024 WP(C)/9766/2024	K. SATISH KUMAR SUBUDHI MP		499/2025
252	D-WP(C)/54777/2024 WP(C)/ /	NABEEN KUMAR RATH MP	NABEEN KUMAR RATH	500/2025
253	D-WP(C)/978/2025 WP(C)/ /	M/S. FIREWATTER DISTILLERIES PVT. LTD. MP	BIRAJA PRASAD ANNA DAS	501/2025
254	D-WP(C)/52658/2024 WP(C)/798/2025	HARI KISHAN AGARWAL MP	TUNA SAHU	502/2025
255	D-WP(C)/48723/2024 WP(C)/29340/2024	KARUNAKAR SETH MP	KISHORE KUMAR MISHRA	503/2025
256	D-WP(C)/982/2025 WP(C)/ /	PABITRA ROUT MP	GOKULANANDA PADHI	504/2025
257	D-WP(C)/41123/2023 WP(C)/41123/2023	KRUSHNA CHANDRA PADHAN MP	RAMA CHANDRA RATH	505/2025
258	D-WP(C)/25275/2014 WP(C)/25275/2014	JAYANTA KU.BEHERA MP	M/S.RAKESH SAHU, M/S.KALPATARU MISHRA, R.K.SAHOO	506/2025
259	D-WP(C)/993/2025 WP(C)/ /	JALANDHAR PRADHAN MP	BIBHUTI BHUSAN MISHRA	507/2025
260	D-WP(C)/995/2025 WP(C)/ /	PRAFULLA KUMAR DALAI MP	RAKESH BEHERA	508/2025
261	D-WP(C)/54912/2024 WP(C)/820/2025	GOVERNING BODY, PANCHAYAT SAMITI MP	ORPUNGE, CHANMACHUBARGARH	509/2025
262	D-WP(C)/997/2025 WP(C)/ /	M/S.WINNERS PHARMA MP	PRABHU PRASAD MOHANTY	510/2025
263	D-WP(C)/45203/2024 WP(C)/26570/2024	PARTHA SARATHI MISHRA MP	BHABANI SANKAR TRIPATHY (1)	511/2025
264	D-WP(C)/45203/2024 WP(C)/26570/2024	PARTHA SARATHI MISHRA MP	BHABANI SANKAR TRIPATHY (1)	512/2025
265	D-WP(C)/1015/2025 WP(C)/ /	M/S. MAA SARALA FLY ASH BRICKS, JAGDIP MP	DEBASIS MISHRA	513/2025
266	D-WP(C)/1016/2025 WP(C)/ /	KAMALAKANTA MALLICK MP	SANGRAM JENA	514/2025
267	D-WP(C)/1016/2025 WP(C)/ /	KAMALAKANTA MALLICK MP	SANGRAM JENA	515/2025
268	D-WP(C)/1017/2025 WP(C)/ /	HARA PRASAD PATTNAIK MP	NIHAL RATH	516/2025
269	D-WP(C)/1025/2025 WP(C)/ /	SRI SAI CONSTRUCTIONS, BBSR MP	AMITABH MISHRA	517/2025
270	D-WP(C)/1038/2025 WP(C)/ /	BASERA DESIGNS PVT.LTD MP	BIKRAM CHANDRA GHADEI	518/2025
271	D-WP(C)/1039/2025 WP(C)/ /	M/S. MITA BRICKS, BALESWAR MP	SAIBRATA RATH	519/2025
272	D-WP(C)/47403/2024 WP(C)/28015/2024	SUCHISMITA SINGH MP	GOPAL PRASAD JENA	520/2025
273	D-WP(C)/50338/2024 WP(C)/30549/2024	ANASUYA NANDA MP	RAJIB LOCHAN PATTNAIK	521/2025
274	D-WP(C)/1051/2025 WP(C)/ /	DAMAYANTI DASH MP	SANTOSH KUMAR NANDA	522/2025
275	D-WP(C)/1053/2025 WP(C)/916/2025	RABINDRA NATH SAHOO MP	ADWITIYA SATPATHY	523/2025
276	D-WP(C)/51437/2024 WP(C)/838/2025	PURNA CHANDRA SAMANTRAY MP	SOMANATH NANDA	524/2025
277	D-WP(C)/1059/2025 WP(C)/ /	ABHINANDAN PATTNAIK MP	ASHIS KUMAR MISHRA	525/2025
278	D-WP(C)/1072/2025	SK.KAMILUDDIN AHEMAD	AJIT CHANDRA MOHAPATRA	

	WP(C)/ /	MP		526/2025
279	D-WP(C)/1073/2025	ANANTA MISHRA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		527/2025
280	D-WP(C)/2705/2024	NETRANANDA BAG	KUNAL KUMAR SWAIN	
	WP(C)/1317/2024	MP		528/2025
281	D-WP(C)/1078/2025	SUDHIR DIGAL @ SUDHIR KUMAR DIGALSARADA PRASAD DASH		
	WP(C)/ /	MP		529/2025
282	D-WP(C)/54275/2024	ASHOK KUMAR DASH	SAUBHAGYA KUMAR SAMAL	
	WP(C)/33254/2024	MP		530/2025
283	D-WP(C)/6711/2023	THE ORISSA STATE CO-OP. MILK PRODUCE FEDERATION, KANDNBBSR		
	WP(C)/6711/2023	MP		531/2025
284	D-WP(C)/45873/2024	JULI MOHANTA	NIRANJAN LENKA	
	WP(C)/27290/2024	MP		532/2025
285	D-WP(C)/45563/2024	DIPTIMAYEE LENKA	NIRANJAN LENKA	
	WP(C)/26812/2024	MP		533/2025
286	D-WP(C)/1083/2025	AMLAN SABITA	BIBEKANANDA BHUYAN	
	WP(C)/ /	MP		534/2025
287	D-WP(C)/52836/2024	M/S TTIPL GEW (JV), KENDRAPADA	SUBASH CHANDRA SAHOO	
	WP(C)/842/2025	MP		535/2025
288	D-WP(C)/52836/2024	M/S TTIPL GEW (JV), KENDRAPADA	SUBASH CHANDRA SAHOO	
	WP(C)/842/2025	MP		536/2025
289	D-WP(C)/1093/2025	MANAS PUROHIT	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		537/2025
290	D-WP(C)/1094/2025	BISWAJIT RATH	SASWATI MOHAPATRA	
	WP(C)/ /	MP		538/2025
291	D-WP(C)/1098/2025	MD.ANAYAT REZAULLAH	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		539/2025
292	D-WP(C)/1100/2025	RITANJALI MOHANTY	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		540/2025
293	D-WP(C)/1107/2025	SUBRATA NAYAK	DEBAKANTA MOHANTY	
	WP(C)/ /	MP		541/2025
294	D-WP(C)/1111/2025	M/S. GROUP NO.5SECURITY AND MANPOWER RECRUITMENT AGENCY, KHURDA		
	WP(C)/ /	MP		542/2025
295	D-WP(C)/1112/2025	ASHOK KUMAR VALLURI	SUKUMAR GHOSH	
	WP(C)/ /	MP		543/2025
296	D-WP(C)/3123/2012	CHAIRMAN OF OCA		
	WP(C)/3123/2012	MP		544/2025
297	D-WP(C)/1108/2025	SHYAM SUNDAR ROU TRAY @ SHYAM SUBUDHAROUN MOHANTY		
	WP(C)/ /	MP		545/2025
298	D-WP(C)/1108/2025	SHYAM SUNDAR ROU TRAY @ SHYAM SUBUDHAROUN MOHANTY		
	WP(C)/ /	MP		546/2025
299	D-WP(C)/1119/2025	SHYAM SUNDAR ROU TRAY @ SHYAM SUBUDHAROUN MOHANTY		
	WP(C)/ /	MP		547/2025
300	D-WP(C)/1119/2025	SHYAM SUNDAR ROU TRAY @ SHYAM SUBUDHAROUN MOHANTY		
	WP(C)/ /	MP		548/2025
301	D-WP(C)/1120/2025	BIBHU PRASAD MANGARAJ	NIHAL RATH	
	WP(C)/ /	MP		549/2025
302	D-WP(C)/54979/2024	MUKESH KUMAR GUPTA	ARUN KUMAR PATRA	
	WP(C)/859/2025	MP		550/2025
303	D-WP(C)/53463/2024	HINDUSTAN ORE AND MINING PVT.LTD,KONHARTNAIK		
	WP(C)/742/2025	MP		551/2025
304	D-WP(C)/1124/2025	RAJATA MOHANTY	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		552/2025
305	D-WP(C)/1123/2025	RAMESH CHETTY	NIHAL RATH	
	WP(C)/ /	MP		553/2025
306	D-WP(C)/1127/2025	CHINMAYEE MISHRA	BUDHADEV ROU TRAY	
	WP(C)/ /	MP		554/2025
307	D-WP(C)/1128/2025	SUSAMARANI SAMANTARAY	DHIRENDRA KUMAR MOHAPATRA	
	WP(C)/ /	MP		555/2025
308	D-WP(C)/1129/2025	ARJUNI MALIK	KRUSHNA CHANDRA DASH	
	WP(C)/ /	MP		556/2025
309	D-WP(C)/1133/2025	M/S MIRZA ADIL IQUBAL BAIG, GOLEIPURAJALAPAROO		
	WP(C)/ /	MP		557/2025

310	D-WP(C)/1137/2025 WP(C)/ /	DEBENDRA NAYAK MP	BRUNDABAN ROUT	558/2025
311	D-WP(C)/1054/2025 WP(C)/ /	M/S. SREE METALIKS LTD. MP	KSHIROD KUMAR SAHOO	559/2025
312	D-WP(C)/1138/2025 WP(C)/ /	S.BINAYALAXMI MALIK MP	KRUSHNA CHANDRA DASH	560/2025
313	D-WP(C)/1139/2025 WP(C)/ /	ASSISTANT GENERAL MANAGER, BANK OF INDIA, KARV VIHAR BRANCH, BBSR MP	CHUNDA, JYOTI DEO	561/2025
314	D-WP(C)/1141/2025 WP(C)/ /	UDIT KUMAR DAS MP	SARTHAK MOHAPATRA	562/2025
315	D-WP(C)/1141/2025 WP(C)/ /	UDIT KUMAR DAS MP	SARTHAK MOHAPATRA	563/2025
316	D-WP(C)/1131/2025 WP(C)/ /	SUCHISMITA JENA MP	JYOTI RANJAN DEO	564/2025